



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,31st August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
1 WP(C)/1465/2015	NAYANMONI PATOWARY Versus THE STATE BANK OF INDIA and ANR.	MR. G CHOUDHURY MR.P BORAH MR.A K HALOI MR.J DEKA	MR.A KHANIKAR(R-2) MR.B KALITA(R-2)
2 WP(C)/3672/2015	SMTI. RINA KHOUND Versus THE STATE OF ASSAM AND 8 ORS	MR. R SARMA MR.B PADUN MS. P BARMAN	GA, ASSAM(R1,2,3,6,7) MR.G BAISHYAR4,5 MR. J HANDIQUE, SC, REVENUE DEPARTMENT SC, AG
3 WP(C)/4507/2015	M/S TRILOK METAL CRAFT INDUSTRIES Versus THE STATE OF ASSAM AND 3 ORS	MR.S C BISWAS MS.K L R YANTHAN MS.A DAS MR. S BISWAS MR.F A HASSAN MR.K RAJA	MR.S CHAMARIA SC, INDUSTRIES
4 WP(C)/3856/2016	ARINDAM GOGOI and 11 ORS Versus THE UNION OF INDIA and 9 ORS	MR.J SINGH MR.A TODI MR.D GOGOI	MSB DEVI(R-7) GA, ASSAM C.G.C. MR. D C BORAH (CGC) MR. D C BORAH (CGC) MR.SHEELADITYA(R-7) MR. D MAZUMDAR (ADDL. ADV. GEN.) MR. A CHAMUAH (SC, UGC) MR.N K KALITA(ADDL. PUBLIC PROSECUTOR, ASSAM) MS.A TALUKDAR(R-7) MS.H DAS(R-7) MR.H MEDHI(R-7) MR.P P BORA(R-7) SC, G U ASSTT.S.G.I. SC, HIGHER EDUCATION SC, CBI
5 WP(C)/6244/2016	MOMTAZ BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. B P BORAH MR.S ISLAM MR.A CHOUDHURY MS.M KONCH MR P J DUTTA	MR.G SAROWAR(R-6) MR.J M A CHOUDHURY MR.B GOGOI(SC,HEALTH) MR.M ISLAM(R-6) MS.B BORA MR.N UDDINR-6 SC, NHM

6	Crl.A./35/2020	AZIBUR RAHMAN Versus THE STATE OF ASSAM AND ANR		PP, ASSAM
7	Crl.A./140/2020	SRI SOMESWAR PAW Versus STATE OF ASSAM AND ANR	MR D TALUKDAR MR P CHOUDHURY MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN	PP, ASSAM
8	WP(C)/2458/2023	DR. PRABODH CHANDRA GOSWAMI Versus THE STATE OF ASSAM AND 5 ORS	MR. M BISWAS D TALUKDAR S K DAS	SC, HIGHER EDU SC, AG
9	WP(C)/3066/2023	MILAN BORAH Versus THE STATE OF ASSAM AND 6 ORS	MR. A DEKA MR. S BORTHAKUR	MR. I H SAIKIA (r-7) MR. K KALITA (r-7) SC, SEC. EDU.
10	WP(C)/3531/2023	UTTAM KUMAR ADHYAPOK Versus THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MR P H KONWAR	SC, HIGHER EDU

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LEAVE NOTE OF ADVOCATES FOR 31/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. P MAHANTA	08-08-2023	To	31-08-2023
5)	MR. R P SINGH	10-08-2023	To	01-09-2023
6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023
11)	MR. A LAL	30-08-2023	To	31-08-2023
12)	MR M Z AHMED	28-08-2023	To	31-08-2023
13)	MS B DUTTA	28-08-2023	To	31-08-2023
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15)	MR. S B PRASAD	28-08-2023	To	10-09-2023
16)	MR A BRAHMA	30-08-2023	To	31-08-2023
17)	MD. H BHUYAN	30-08-2023	To	02-09-2023
18)	MR. U K BORTHAKUR	29-08-2023	To	31-08-2023
19)	MD B ISLAM	30-08-2023	To	02-09-2023
20)	MR. A J SAIKIA	30-08-2023	To	01-09-2023
21)	MS.SHOMA DASGUPTA	30-08-2023	To	10-09-2023
22)	MS SUPRIYA DASGUPTA	30-08-2023	To	10-09-2023
23)	MRS. V L SINGH	07-09-2023	To	10-11-2023
24)	MR. B BARMAN	31-08-2023	To	05-09-2023
25)	MRS. B GOGOI	31-08-2023	To	02-09-2023
26)	MR. Y S MANNAN	07-09-2023	To	08-09-2023
27)	MR P K KALITA	01-09-2023	To	20-09-2023
28)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023



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BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
1 CRP(IO)/125/2015	NALINI KANTA MAHANTA Versus MANAGEMENT OF MODERN ENGLISH SCHOOL, RANGIA and ORS	MR.P K DEKA MR. K SAIKIA	
2 WP(C)/725/2015	PRASHANTA BORUAH Versus THE STATE OF ASSAM AND 15 ORS	MRM R ADHIKARI MR.C K S BARUAH MR.T N SRINIVASAN	MR.S C KEYAL GA, ASSAM(R1,3-6) MR. B SARMA C.G.S.C.(R2) ASSTT.S.G.I.
3 WP(C)/1280/2015	THE BANMUKH ME SCHOOL Versus THE STATE OF ASSAM AND 7 ORS	MS.R GOGOI MS.B GOGOI MR.PARAG J SAIKIA	SC, ELEMENTARY EDUCATION(R1-5)
4 WP(C)/4904/2015	SMTI. JONALI BORA Versus THE STATE OF ASSAM AND 5 ORS	MR.A SHARIF MR.F ISLAM MR.S ZAMAN	GA, ASSAM
5 I.A.(Civil)/2665/2018 in MACApp./679/2018	NEW INDIA ASSURANCE COMPANY LTD Versus SMT DIPTI PARDHIYA AND 4 ORS	MR. K K BHATRA MR. R K BHATRA MS P HAJURI MS. A SAIKIA	
WITH MACApp./679/2018	NEW INDIA ASSURANCE COMPANY LTD Versus SMT DIPTI PARDHIYA AND 4 ORS	MR. K K BHATRA MR. R K BHATRA MS P HAJURI MS. A SAIKIA	
6 Crl.Rev.P./95/2021	DR. TARUN CH SARMA Versus MOHIT CHAMARIA AND 2 ORS	MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	MR. S CHAMARIA (r-1) MR A N SARMAH (r-1) MR M M ZAMAN (r-1)
7 WP(C)/76/2022	DALMIA CEMENT (BHARAT) LIMITED Versus THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR P BARUAH MR. G DUTTATRAY MR. C CHAKRAVARTY MR S J SAIKIA MR. N N DUTTA MR D DAS MR H M R HOQUE MR. P K BORA	MR D DAS, SC, COMPETITION COMMISSION OF INDIA (R-2,3) MR. K GOGOI ASSTT.S.G.I. SC, C.G.C. (R-1)

8	WP(C)/6633/2022	ANKIT KUMAR Versus MANAGING DIRECTOR, FOOD CORPORATION OF INDIA (FCI) AND 33 ORS	MR. G K GUPTA	SC, F C I
9	WITH WP(C)/7033/2022	RANJEET SINGH Versus MANAGING DIRECTOR, FCI AND 15 ORS	MR. G K GUPTA	SC, F C I
10	WITH WP(C)/7096/2022	PRADEEP KUMAR Versus MANAGING DIRECTOR, FCI AND 15 ORS	MR. G K GUPTA	SC, F C I
11	WP(C)/3137/2023	M/S NAVEEN OIL CARRIER PVT LTD Versus THE UNION OF INDIA AND 5 ORS	MR D SENAPATI MS. S. TODI MR H K SARMA MS K BHATTACHARYYA	T A LASKAR (R-5) DY.S.G.I. SC, NHIDC

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